

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 01.10.04.

Qm. 74. 1. x. 04

A copy of order
sent to the petition
copy of said order
prepared for counsel
for both side.

None appears for the Applicant; nor the Applicant is present in Person, when the matter was called. However, Mr. V. B. Mohapatra, Ld. SSI for the Respondents is present and with his aid and assistance, we have perused the materials placed on record. This being a year old case of 2001 and the Applicant is not present nor any formal request is made for adjournment it is not possible to carry on this matter any more. Accordingly this OA is disposed of as not being pressed. Send Copies of this order to Applicant.

~~Member (T)~~

Re-chewers